

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 3 OF 2019 & IA No. 21 OF 2019

Dated: 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

In the matter of:

Municipal Corporation of Greater Mumbai Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Varun Singh for R2, R3
Shri Venkatesh for R2, R3, R3
Nishtha Kumar for R2, R3
Sandeep Rajpurohit for R2, R3
Vikas Maini for R2
Somesh Srivastava for R2

ORDER

As agreed by learned counsel for the parties, list the matter on **13.01.2020.**

**S.D. Dubey
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

PR